

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 3974
TO BE ANSWERED ON 28.03.2022

Higher Education Regulatory Regime

3974. SHRI P.C. MOHAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is planning to restructure the higher education regulatory regime;
- (b) if so, the details thereof;
- (c) whether there are many vacancies in bodies like National Council for Teacher Education (NCTE) and All India Council for Technical Education (AICTE);
- (d) if so, the details thereof from 2012 to 2020, year-wise;
- (e) whether the post of Vice-Chairperson of NCTE is lying vacant for more than five years; and
- (f) if so, the details thereof indicating the date since this post has been lying vacant and the reasons for not appointing any official to this post?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b): The Ministry of Education has announced the National Education Policy (NEP) 2020 on 29.07.2020 after obtaining approval of the Union Cabinet. The NEP-2020 envisions setting up of a Higher Education Commission of India as an umbrella body with four independent verticals to perform distinct functions of regulation, accreditation, funding, and academic standard setting. Accordingly, the Ministry is in the process of drafting a Bill for establishment of the Higher Education Commission of India.

(c) & (d): Details of vacancies in National Council for Teacher Education (NCTE) are at Annexure-I. As informed by the All India Council for Teacher Education (AICTE), the vacancy status readily available with AICTE is at Annexure-II.

(e) & (f): The post of Vice-Chairperson, NCTE is lying vacant since 08.07.2011.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY OF PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 3974 FOR 28.03.2022 ASKED BY SHRI P.C. MOHAN HON'BLE MEMBER OF PARLIAMENT, REGARDING HIGHER EDUCATION REGULATORY REGIME**

Name of the post	Sanctioned post	Year-wise vacancy details								
		2012	2013	2014	2015	2016	2017	2018	2019	2020
Chairperson	1	0	0	0	0	0	0	0	0	0
Vice-Chairperson	1	1	1	1	1	1	1	1	1	1
Member-Secretary	1	0	0	0	0	0	0	0	0	0
Deputy Secretary/ Regional Director	7	3	4	5	5	4	4	5	3	2
Under Secretary/ Research Officer	14	2	5	5	6	6	3	2	2	3
Accounts Officer	1	0	0	1	1	1	1	1	1	1
Section Officer/ Programmer	14	5	5	6	6	6	5	6	5	4
CPPMO	1	1	1	1	1	1	1	1	1	1
LDPO	1	1	1	1	1	1	1	1	1	1
Private Secretary	3	0	0	0	0	0	0	0	0	0
Assistant	8	3	3	3	3	1	2	2	2	3
Stenographer Grade 'c'	12	5	5	4	4	4	3	3	3	5
Technical Assistant	1	0	0	0	0	0	0	0	0	0
Jr. Accounts Officers	5	4	4	4	4	5	4	5	4	5
JA/UDC	5	1	1	3	2	2	2	2	2	2
Stenographer Grade 'D'	6	4	4	3	3	5	5	5	6	6
Data Entry	1	1	1	1	1	1	1	1	1	1
LDC	12	5	5	5	6	3	5	5	5	5
Driver	3	1	1	1	1	1	1	1	1	2
MTS	26	6	6	5	6	7	9	10	10	10

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Name of the post	Sanctioned Post	Year-wise vacancy details		
		2017-18	2018-19	2019-20
Chairman	1	0	0	0
Vice-Chairman	1	0	0	0
Member-Secretary	1	0	0	0
Adviser-I	3	0	0	0
Adviser-II	3	3	1	0
Director	10	3	4	3
Deputy Director (*)	6	1	0	0
Chief Administrative Officer	1	1	1	0
Assistant Legal Advisor	1	1	1	1
Assistant Director (*)	27	11	12	5
Senior Admn. Officer	2	0	0	0
Senior Account Officer	2	1	0	0
System Analyst	1	1	0	0
Legal Officer	1	1	1	1
Account Officer	3	0	1	1
Administrative Officer	3	0	0	1
Hindi Officer	1	0	0	0
Assistant Librarian	1	1	1	1
Private Secretary	3	3	3	3
Council Engineer	1	0	0	0
Accountant/Office Superintendent-cum-Accountant (@)	12	11	11	11
Computer System Assistant(@)	2	0	0	0
Personal Assistant/Steno-II(@)	6	4	4	4
Assistant(@)	6	3	2	1
Jr. Hindi Translator(@)	2	1	1	1
Stenographer(@)	14	14	14	14
DEO Gr. I(@)	11	-4	-4	-4
DEO Gr. II(@)	22	22	22	22
DEO Gr. III(@)	23	21	21	21
Upper Division Clerk (UDC)(@)	19	6	2	4
LDC(@)	12	7	10	10
Receptionist-cum-PABX Operator(@)	3	3	3	3
Photo-copy-Equip Optr(@)	1	0	1	1
Staff Car Driver(@)	4	1	0	1

(*) Filled up through deputation against vacancy for regular post.

(@) Vacant Group 'C' posts have been filled through outsourcing to Government manpower agencies like EDCIL, NIELIT & BECIL for smooth functioning.